GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1367 ANSWERED ON MONDAY THE 1st JULY, 2019 ASHADHA 10, 1941 (SAKA)

INVESTMENTS IN RENEWABLE ENERGY

QUESTION

1367. SHRIMATI MEENAKASHI LEKHI: Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री be pleased to state: (a) whether there has been any investments in renewable energy projects by companies as a part of their CSR; and

(b) if so, the details thereof?

ANSWER

THE MINISTER OF FINANCE AND CORPORATE AFFAIRS

(Smt. NIRMALA SITHARAMAN)

वित्त एवं कारपोरेट कार्य मंत्री

(श्रीमती निर्मला सीतारामन)

(a) & (b): Item no. (iv) of Schedule VII of the Act i.e., *"ensuring environmental sustainability, ecological balance, protection of flora and fauna, animal welfare, agro forestry, conservation of natural resources and maintaining quality of soil, air and water including contribution to the 'Clean Ganga Fund' set-up by the Central Government for rejuvenation of river Ganga;"* covers wide range of activities including 'Renewable Energy Projects'. The details of the CSR spent under item no. (iv) of Schedule VII of the Act for the Financial Year 2015-16, 2016-17, and 2017-18 are Rs. 1005.17 crores, Rs. 1335.53 crores and Rs. 1008.48 crores respectively.
